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Title :Regarding inclusion of Manipuri language on the new currency notes.

DR. THOKCHOM MEINYA (INNER MANIPUR) : The Eighth Schedule lists languages that the Government of India has the responsibility to develop. The Constitution (Seventy-first Amendment) Act, 1992, amended the Eighth Schedule to the Constitution so as to include Konkani, Manipur and Nepali languages. Konkani and Nepali have already appeared on the currency notes.

There has been a persistent demand for inclusion of Manipuri language on the currency notes. Earlier the language was written in Bengali script. Now, the original script is being used to write the Manipuri language and the students of Class X had appeared in their HSLC Examination using the original script from 2015. We were expecting that the new Rs. 2000 and Rs. 500 currency notes shall have Manipuri script printed on it. Unfortunately it did not happen. We do feel really neglected.

Hence, I do strongly urge upon the Union Government to include Manipuri language on the new currency notes.